

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.202
IB-20(ND)/2022

IN THE MATTER OF:

M/s. Leena Batra

Vs.

M/s. Ferrous Infrastructure Pvt. Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 21.09.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Pulkit Malhotra, Adv. Ashish

For the Intervener

: Adv. Udit Grover, Adv. Divakar Kumar

ORDER

Matter heard in part.

List on **22.09.2022**.

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(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)

-sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)